

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Miscellaneous Application No. 05/2021 in CP (IB) No. 665/7/HDB/2018
NAME OF THE COMPANY	Meena Jewellers Diamonds Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Meena Jewellers Diamonds Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

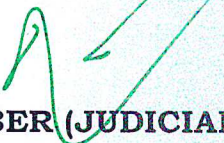
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

MA No.5/2021, is filed by Margadarshi Chitfund Private Limited seeking directions to liquidator to consider the claim which is filed belated by 22 days.

We heard the counsel for liquidator we direct the liquidator to consider the claim as per the rule by condoning the delay. Delay stands condoned and hence MA No.5/2021 stands disposed of.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)